

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For orders on IA	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	<i>U. LAKSHMOJI RAO</i> 94483 13483	<i>self</i> R-6	<i>a jany</i>
2	<i>Raghuram Adambi for C.K. Nandakumar</i>	<i>Petitioner</i> <i>Respondents 1 to 5</i>	<i>Ragell</i>

ORDER

No representation for Petitioner. Counsel for R-6 is present. R-6 present in person. Counsel for other Respondents present. He has filed one memo. List it for hearing on 31.01.2018.

Member (T)

Member (J)